


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1st February to 29th February, 2024:-

| S.No | NAME OF JUDICIAL OFFICER | DESIGNATION | DATE | Sunday/ Holiday |
|------|----------------------------|---|------------|-----------------|
| 1 | SH. NARESH KUMAR LAKA | SPL.JUDGE(PC ACT)(CBI)-20 | 01.02.2024 | |
| 2 | SH. VISHAL GOGNE | SPL.JUDGE(PC ACT)(CBI)-24 | 02.02.2024 | |
| 3 | SH. GAURAV RAO | SPL.JUDGE(PC ACT)(CBI)-01 | 03.02.2024 | |
| 4 | MS. JYOT KLER | SPL.JUDGE(PC ACT)(CBI)-18 | 04.02.2024 | Sunday |
| 5 | SH. HASAN ANZAR | SPL.JUDGE(PC ACT)(CBI)-03 | 05.02.2024 | |
| 6 | SH. GAGANDEEP SINGH | SPL.JUDGE(PC ACT)(CBI)-04 | 06.02.2024 | |
| 7 | SH. AMITABH RAWAT | SPL.JUDGE(PC ACT)(ACB)-14 | 07.02.2024 | |
| 8 | MS. NAMRITA AGGARWAL | SPL.JUDGE(PC ACT)(CBI)-21 | 08.02.2024 | |
| 9 | SH. BHUPINDER SINGH | SPL.JUDGE(PC ACT)(CBI)-06 | 09.02.2024 | |
| 10 | MS. NIYAY BINDU | SPL.JUDGE(PC ACT)(CBI)-13 | 10.02.2024 | Second Saturday |
| 11 | SH. JAY THAREJA | SPL.JUDGE(PC ACT)(ACB)-02 | 11.02.2024 | Sunday |
| 12 | SH. ATUL KRISHNA AGRAWAL | SPL.JUDGE(PC ACT)(CBI)-19 | 12.02.2024 | |
| 13 | SH. ASHWANI KUMAR SARPAL | SPL.JUDGE(PC ACT)(CBI)-08 | 13.02.2024 | |
| 14 | SH. ARUN BHARDWAJ | SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01 | 14.02.2024 | |
| 15 | SH. SANJEEV AGGARWAL | SPL.JUDGE(PC ACT)(CBI)-10 | 15.02.2024 | |
| 16 | SH. RAKESH SYAL | SPL.JUDGE(PC ACT)(CBI)-23 | 16.02.2024 | |
| 17 | SH. MANOJ KUMAR NAGPAL | SPL.JUDGE(PC ACT)(CBI)-09 | 17.02.2024 | |
| 18 | SH. MANOJ KUMAR | SPL.JUDGE(PC ACT)(CBI)-17 | 18.02.2024 | Sunday |
| 19 | SH. SANJAY BANSAL | SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02 | 19.02.2024 | |
| 20 | SH. RAJESH KUMAR GOEL | SPL.JUDGE(PC ACT)(CBI)-16 | 20.02.2024 | |
| 21 | SH. PRASHANT KUMAR | SPL.JUDGE(PC ACT)(CBI)-07 | 21.02.2024 | |
| 22 | SH. RAKESH KUMAR-III | SPL.JUDGE(PC ACT)(CBI)-02 | 22.02.2024 | |
| 23 | MS. DEEPALI SHARMA | SPL.JUDGE(PC ACT)(ACB)-01 | 23.02.2024 | |
| 24 | MS. NEELOFER ABIDA PERVEEN | SPL.JUDGE(PC ACT)(CBI)-22 | 24.02.2024 | |
| 25 | SH. MOHD. FARRUKH | SPL.JUDGE(PC ACT)(CBI)-11 | 25.02.2024 | Sunday |
| 26 | SH. ANIL ANTIL | SPL.JUDGE(PC ACT)(CBI)-15 | 26.02.2024 | |
| 27 | SH. SANJAY KHANAGWAL | SPL.JUDGE(PC ACT)(CBI)-12 | 27.02.2024 | |
| 28 | SH. NARESH KUMAR LAKA | SPL.JUDGE(PC ACT)(CBI)-20 | 28.02.2024 | |
| 29 | SH. VISHAL GOGNE | SPL.JUDGE(PC ACT)(CBI)-24 | 29.02.2024 | |

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer.
3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules.



(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.D.R.(Spl.Judges)/RACC/Gaz./2024/ 2153C -2215C

Dated, Delhi the 30.01.2024

Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. All the Special Judges(PC Act)(CBI/ACB), Rouse Avenue Courts, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi.
9. The In-charge, Computer Branch, RACC, New Delhi.
10. The Reader/P.S. to the undersigned.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.



B Chandan
Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

website.